COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 OF 2016

Dated: 27th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Essar Power Gujarat Ltd. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan

Ms. Divya Chaturvedi Mr. Prabal Mehrotra Ms. Arunima Kedia

Counsel for the Respondent(s) : Mr. Sanjay Dua for

Ms. Suparna Srivastava for R.1

Mr. M.G.Ramachandran Mr. Shubham Arya for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>24.10.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt